

**NHRC sends notice over
death of five workers**

The National Human Rights Commission, NHRC, India has taken suo moto cognisance of a media report that five workers died after inhaling poisonous gas while cleaning a tank at a factory in Morena district of Madhya Pradesh on August 30. Reportedly, the factory manufactures synthetic cherries for the pan and food industry.

The Commission has issued notices to the Chief Secretary and the Director General of Police, Madhya Pradesh calling for a detailed report in the matter within four weeks.

NHRC sends notice to Rajasthan govt over stripping, parading of woman

<https://www.hindustantimes.com/india-news/nhrc-sends-notice-to-rajasthan-govt-over-stripping-parading-of-woman-101693863871599.html>

The 21-year-old tribal woman was allegedly stripped naked and paraded in a village in Pratapgarh district by her husband, police earlier said.

The National Human Rights Commission has sent a notice to the Rajasthan government and the state's police chief over a pregnant woman being allegedly stripped naked and paraded in a village in Pratapgarh district by her husband, officials said.

National Human Rights Commission (NHRC)

The Commission in a statement on Monday also said that it would like to know about the health status of the woman and compensation, if any, provided to her by the administration.

The 21-year-old tribal woman was allegedly stripped naked and paraded in a village in Pratapgarh district by her husband, police earlier said after a video of the incident surfaced online.

The National Human Rights Commission (NHRC) has taken "suo motu cognisance of a media report that a pregnant woman was allegedly beaten up and paraded naked in the village by her family members in Pratapgarh district of Rajasthan on August 31".

Reportedly, a video of the incident also went viral on social media, it said.

The Commission has observed that the contents of the media report, if true, raise serious issues of the violation of human rights of the victim. Accordingly, it has issued notices to the chief secretary and the Director General of Police, Rajasthan, seeking a detailed report within four weeks, it said.

The report should also include the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the matter, the rights panel said.

According to the media report, carried on September, 2, the woman had gone with a man to a nearby village from where her family members brought her back and subjected her to inhuman treatment. The victim woman reportedly kept begging for help, but people chose to make videos of her instead of coming forward for help, it said.

Pratapgarh incident: NHRC issues notice to Rajasthan govt, seeks detailed report within 4 weeks

<https://www.bignewsnetwork.com/news/273954955/pratapgarh-incident-nhrc-issues-notice-to-rajasthan-govt-seeks-detailed-report-within-4-weeks>

New Delhi [India], September 4 (ANI): The National Human Rights Commission (NHRC) on Monday issued a notice to the Rajasthan government over the Pratapgarh incident in which a woman was allegedly beaten and paraded naked whose video went viral.

"National Human Rights Commission, NHRC, India has taken suo motu cognizance of a media report that a pregnant woman was allegedly beaten up and paraded naked in the village by her family members in Pratapgarh district of Rajasthan on 31st August, 2023. Reportedly, a video of the incident also went viral on social media," an official statement issued by the Commission said.

NHRC has demanded a detailed report from the State government within four weeks.

"The Commission has observed that the contents of the media report, if true, raise serious issues of the violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, Rajasthan, calling for a detailed report in the matter within four weeks," an official statement said.

"The report should also include the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the matter. The Commission would also like to know about the health status of the victim woman and compensation, if any, provided to her by the administration," it added.

Earlier Rajasthan Chief Minister Ashok Gehlot on Saturday met with the victim of the Pratapgarh incident, and announced financial assistance of Rs 10 lakh and a government job for the woman who was allegedly beaten and paraded naked in Rajasthan's Pratapgarh.

The Chief minister also said that a Special Investigation Team (SIT) has been formed for the investigation and a total of 11 people have been arrested in this regard. (ANI)

Pratapgarh incident: NHRC issues notice to Rajasthan govt, seeks detailed report within 4 weeks

<https://www.devdiscourse.com/article/headlines/2581459-pratapgarh-incident-nhrc-issues-notice-to-rajasthan-govt-seeks-detailed-report-within-4-weeks>

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NHRC has demanded a detailed report from the State government within four weeks. "The Commission has observed that the contents of the media report, if true, raise serious issues of the violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, Rajasthan, calling for a detailed report in the matter within four weeks," an official statement said.

"The report should also include the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the matter. The Commission would also like to know about the health status of the victim woman and compensation, if any, provided to her by the administration," it added. Earlier Rajasthan Chief Minister Ashok Gehlot on Saturday met with the victim of the Pratapgarh incident, and announced financial assistance of Rs 10 lakh and a government job for the woman who was allegedly beaten and paraded naked in Rajasthan's Pratapgarh.

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NHRC notice to Rajasthan over assault on woman

The Hindu Bureau

NEW DELHI

The National Human Rights Commission (NHRC) has taken *suo motu* cognisance of reports about a pregnant woman being beaten and paraded naked in the village by her family members in Pratapgarh district of Rajasthan. The video of the incident went viral on social media which has sparked furore among people across all walks of life.

According to reports, the woman had gone with a man to a nearby village from where her family members brought her back and subjected her to inhuman treatment.

The NHRC has issued notices to the Chief Secretary and the Director-General of Police, Rajasthan, calling for a detailed report in the matter within four weeks.

The Commission has asked the State government to include the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the matter. The Commission has also sought the details of the health status of the woman and compensation, if any, provided to her by the administration.

राजस्थान : मानवाधिकार आयोग ने प्रतापगढ़ कांड पर सरकार को नोटिस भेजा, 4 हफ्ते में मांगा जवाब

नई दिल्ली। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सोमवार को प्रतापगढ़ कांड को लेकर राजस्थान सरकार को नोटिस जारी करते हुए चार हफ्ते के भीतर जवाब मांगा है। एनएचआरसी ने इस मामले में स्वतः संज्ञान लिया है। आरोप है कि 31 अगस्त को राजस्थान के प्रतापगढ़ जिले में एक गर्भवती महिला को उसके पति व परिजनों ने निर्वस्त्र कर पिटाई की थी। इस घटना का वीडियो सोशल मीडिया पर वायरल हो गया था। एनएचआरसी की तरफ से जारी आधिकारिक बयान के अनुसार, आयोग ने पाया कि अगर मीडिया रिपोर्ट सही हैं, तो यह पीड़िता के मानवाधिकार के उल्लंघन का गंभीर मसला है। ब्यूरो

महिला को नग्न घुमाने की घटना पर राजस्थान को मानवाधिकार आयोग ने जारी किया नोटिस

<https://royalbulletin.in/human-rights-commission-issues-notice-to-rajasthan-on-the-incident-of-parading-a-woman-naked/85729>

नयी दिल्ली- राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) भारत ने राजस्थान के प्रतापगढ़ जिले में एक गर्भवती महिला को उसके परिवार के सदस्यों द्वारा पीटने और नग्न घुमाने की कथित घटना पर राज्य सरकार को नोटिस भेज कर चार सप्ताह में कृत कार्रवाई की रिपोर्ट मांगी है।

आयोग ने सोमवार को जारी एक विज्ञप्ति में कहा है कि उसने इस मामले में मीडिया की एक खबर पर स्वतः संज्ञान लेते हुए राज्य सरकार को नोटिस जारी किया है।

रिपोर्ट के अनुसार 31 अगस्त को उक्त महिला को उसके परिवार के सदस्यों द्वारा कथित तौर पर पीटा गया और गांव में नग्न घुमाया गया। उसका वीडियो भी सोशल मीडिया पर वायरल हो गया।

विज्ञप्ति के अनुसार आयोग ने कहा है कि मीडिया रिपोर्ट की सामग्री यदि सच है, तो यह पीड़िता के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है। आयोग ने राजस्थान के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर चार सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है। रिपोर्ट में अपराधियों के खिलाफ की गई कार्रवाई और मामले में एफआईआर दर्ज होने के बाद की जा रही जांच की स्थिति की जानकारी भी मांगी गयी है। राज्य सरकार से पीड़ित महिला की स्वास्थ्य स्थिति और प्रशासन द्वारा उसे प्रदान किए गए मुआवजे, यदि कोई के बारे में भी जानकारी मांगी गयी है।

मीडिया की रिपोर्ट के अनुसार गत 02 सितंबर को महिला एक व्यक्ति के साथ पास के गांव में गई थी, जहां से उसके परिवार के सदस्य उसे वापस ले आए और उसके साथ अमानवीय व्यवहार किया। कथित तौर पर पीड़ित महिला मदद की गुहार लगाती रही, लेकिन लोगों ने मदद के लिए आगे आने के बजाय उसका वीडियो बनाना बेहतर समझा।

प्रतापगढ़ घटना: एनएचआरसी ने राजस्थान सरकार को नोटिस जारी किया, 4 सप्ताह के भीतर विस्तृत रिपोर्ट मांगी

<https://jantaserishta.com/delhi-ncr/pratapgarh-incident-nhrc-issues-notice-to-rajasthan-govt-seeks-detailed-report-within-4-weeks-2777523>

नई दिल्ली (एएनआई): राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सोमवार को प्रतापगढ़ की घटना पर राजस्थान सरकार को नोटिस जारी किया, जिसमें एक महिला को कथित तौर पर पीटा गया और नग्न घुमाया गया, जिसका वीडियो वायरल हो गया। "राष्ट्रीय मानवाधिकार आयोग, एनएचआरसी, भारत ने एक मीडिया रिपोर्ट पर स्वतः संज्ञान लिया है कि 31 अगस्त, 2023 को राजस्थान के प्रतापगढ़ जिले में एक गर्भवती महिला को उसके परिवार के सदस्यों द्वारा कथित तौर पर पीटा गया और गांव में नग्न घुमाया गया। घटना का वीडियो भी सोशल मीडिया पर वायरल हो गया," आयोग द्वारा जारी एक आधिकारिक बयान में कहा गया है।

एनएचआरसी ने राज्य सरकार से चार सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है। "आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सच है, तो पीड़ित के मानवाधिकारों के उल्लंघन के गंभीर मुद्दे उठाती है। तदनुसार, उसने मुख्य सचिव और पुलिस महानिदेशक, राजस्थान को नोटिस जारी किया है। एक आधिकारिक बयान में कहा गया, "चार सप्ताह के भीतर मामले में एक विस्तृत रिपोर्ट दी जाएगी।" रिपोर्ट में अपराधियों के खिलाफ की गई कार्रवाई और मामले में एफआईआर दर्ज होने के बाद की जा रही जांच की स्थिति भी शामिल होनी चाहिए। आयोग पीड़ित महिला की स्वास्थ्य स्थिति और मुआवजे, यदि कोई हो, के बारे में भी जानना चाहेगा। प्रशासन द्वारा उसे, "यह जोड़ा गया।

इससे पहले राजस्थान के मुख्यमंत्री अशोक गहलोत ने शनिवार को प्रतापगढ़ घटना की पीड़िता से मुलाकात की और 10 लाख रुपये की वित्तीय सहायता और राजस्थान के प्रतापगढ़ में कथित तौर पर पीटाई और नग्न घुमाने की शिकार महिला को सरकारी नौकरी देने की घोषणा की। मुख्यमंत्री ने यह भी कहा कि जांच के लिए एक विशेष जांच दल (एसआईटी) का गठन किया गया है और इस संबंध में कुल 11 लोगों को गिरफ्तार किया गया है। (एएनआई)

Pratapgarh tribal woman paraded naked by husband: NHRC seeks ATR from Rajasthan government, DGP

<https://www.etvbharat.com/english/state/rajasthan/pratapgarh-woman-paraded-naked-by-husband-in-laws-nhrc-notices-to-rajasthan-government-dgp-over-stripping/na20230905081450683683155>

The Rights Commission's notice to the Rajasthan government and the state's police chief wanted to know the action taken on the incident in which a pregnant woman was stripped naked and paraded in a village in Pratapgarh district by her husband and in-laws. It also wanted to know the health status of the woman and compensation, if any, provided to her by the administration.

New Delhi: The National Human Rights Commission has asked the Rajasthan government and the state police chief on what action it has taken over a pregnant tribal woman being stripped naked and paraded in a village in Pratapgarh district by her husband and in-laws.

The Human Rights body in a statement issued late on Monday said that it also wanted to know about the health status of the woman and compensation, if any, provided to her by the administration.

According to the police, the 21-year-old tribal woman was stripped naked and paraded in a village in Pratapgarh district by her husband. The incident came to light after a video of the incident trickled out into the social media.

The NHRC said it has taken "suo motu cognisance of a media report that a pregnant woman was allegedly beaten up and paraded naked in the village by her family members in Pratapgarh district of Rajasthan on August 31". Also read- Pratapgarh man disrobing wife incident: NCW seeks action taken report from DGP in 5 days The video of the incident had gone viral on social media, the Commission said.

According to the Commission, the contents of the media report, if true, raise serious issues of the violation of human rights of the victim. Accordingly, it has issued notices to the chief secretary and the Director General of Police, Rajasthan, seeking a detailed report within four weeks, the statement said. The Commission said the report should also encompass the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the issue, the rights panel said.

"According to the media report, carried on September, 2, the woman had gone with a man to a nearby village from where her family members brought her back and subjected her to inhuman treatment. The victim woman reportedly kept begging for help, but people chose to make videos of her instead of coming forward for help," it said.

Pratapgarh incident: NHRC sent notice to Rajasthan govt and DGP, sought response within four weeks – NHRC notice to Rajasthan govt and DGP on stripping, parading of woman in Pratapgarh | Pro IQRA News

<https://proiqra.com/pratapgarh-incident-nhrc-sent-notice-to-rajasthan-govt-and-dgp-sought-response-within-four-weeks-nhrc-notice-to-rajasthan-govt-and-dgp-on-stripping-parading-of-woman-in-pratapgarh-pro-iqra-ne/>

The National Human Rights Commission (NHRC) has issued a notice to the Rajasthan government regarding the Pratapgarh incident and sought a response within four weeks. The NHRC has taken a stand on the matter. On August 31, a pregnant woman was allegedly stripped and beaten up by her husband and family members in Rajasthan's Pratapgarh district. The video of the incident went viral on social media.

According to the official statement of the NHRC, the commission found that if the media reports are true, it is a serious matter of violation of the victim's human rights. The NHRC has issued a notice to the Chief Secretary to the Government of Rajasthan and the Director General of Police seeking detailed details of the incident within four weeks. Along with this, information about the measures against the accused has also been sought from the government.

NHRC ने प्रतापगढ़ की घटना पर राजस्थान सरकार को किया नोटिस जारी

<https://jantaserishta.com/local/rajasthan/nhrc-issues-notice-to-rajasthan-govt-over-pratapgarh-horror-2777946?infinitemscroll=1>

राजस्थान : राजस्थान सरकार को प्रतापगढ़ के उस भयानक वायरल वीडियो पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) से नोटिस मिला, जिसमें कथित तौर पर एक गर्भवती महिला को उसके परिवार के सदस्यों द्वारा निर्वस्त्र किया गया था और नग्न घुमाया गया था। "राष्ट्रीय मानवाधिकार आयोग, एनएचआरसी, भारत ने एक मीडिया रिपोर्ट पर स्वतः संज्ञान लिया है कि 31 अगस्त को राजस्थान के प्रतापगढ़ जिले में एक गर्भवती महिला को उसके परिवार के सदस्यों द्वारा कथित तौर पर पीटा गया और गांव में नग्न घुमाया गया। कथित तौर पर, एक वीडियो यह घटना सोशल मीडिया पर भी वायरल हो गई, "आयोग द्वारा जारी एक आधिकारिक बयान में कहा गया है।

'रिपोर्ट चार सप्ताह के भीतर प्रस्तुत की जानी चाहिए' एनएचआरसी ने राजस्थान सरकार को रिपोर्ट सौंपने के लिए चार सप्ताह का समय दिया है। "आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सच है, तो पीड़ित के मानवाधिकारों के उल्लंघन के गंभीर मुद्दे उठाती है। तदनुसार, उसने मुख्य सचिव और पुलिस महानिदेशक, राजस्थान को नोटिस जारी किया है। एक आधिकारिक बयान में कहा गया, "चार सप्ताह के भीतर मामले पर विस्तृत रिपोर्ट दी जाएगी।"

रिपोर्ट में अपराधियों के खिलाफ की गई कार्रवाई और मामले में एफआईआर दर्ज होने के बाद की जा रही जांच की स्थिति भी शामिल होनी चाहिए। आयोग पीड़ित महिला की स्वास्थ्य स्थिति और मुआवजे, यदि कोई हो, के बारे में भी जानना चाहेगा। प्रशासन द्वारा उसे, "यह जोड़ा गया। इससे पहले राजस्थान के मुख्यमंत्री अशोक गहलोत ने शनिवार (2 सितंबर) को पीड़िता से मुलाकात की और 10 लाख रुपये की वित्तीय सहायता और उस महिला के लिए सरकारी नौकरी की घोषणा की, जिसे प्रतापगढ़ में कथित तौर पर पीटा गया, निर्वस्त्र किया गया और नग्न घुमाया गया। मुख्यमंत्री ने यह भी कहा कि जांच के लिए एक विशेष जांच दल (एसआईटी) का गठन किया गया है और इस संबंध में कुल 11 लोगों को गिरफ्तार किया गया है।

NHRC Issues Notice To Rajasthan Govt Over Pratapgarh Horror

<https://www.republicworld.com/india-news/general-news/nhrc-issues-notice-to-rajasthan-govt-over-pratapgarh-horror-articleshow.html>

The Rajasthan Government received a notice from the NHRC to submit a report in 4 weeks

The Rajasthan Government received a notice from the National Human Rights Commission (NHRC) over the horrific viral video from Pratapgarh in which a pregnant woman was allegedly disrobed and paraded naked by her family members.

"National Human Rights Commission, NHRC, India has taken suo motu cognizance of a media report that a pregnant woman was allegedly beaten up and paraded naked in the village by her family members in Pratapgarh district of Rajasthan on August 31. Reportedly, a video of the incident also went viral on social media," an official statement issued by the Commission said.

'The report must be submitted within four weeks'

The Rajasthan Government has been given four weeks by the NHRC to submit the report. "The Commission has observed that the contents of the media report, if true, raise serious issues of the violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, Rajasthan, calling for a detailed report on the matter within four weeks," an official statement said.

"The report should also include the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the matter. The Commission would also like to know about the health status of the victim woman and compensation, if any, provided to her by the administration," it added.

Earlier Rajasthan Chief Minister Ashok Gehlot met the victim on Saturday (September 2) and announced financial assistance of Rs 10 Lakh and a government job for the woman who was allegedly beaten, disrobed, and paraded naked in Pratapgarh. The Chief Minister also said that a Special Investigation Team (SIT) has been formed for the investigation and a total of 11 people have been arrested in this regard.

NHRC issues notice to Rajasthan government over thrashing, parading of pregnant woman

<https://www.thehindu.com/news/national/other-states/nhrc-issues-notice-to-rajasthan-government-over-thrashing-parading-of-pregnant-woman/article67270774.ece>

NHRC condemned the incident in Rajasthan's Pratapgarh, and has sought 'detailed report' within four weeks

The National Human Rights Commission (NHRC) has taken suo motu cognisance of reports about a pregnant woman being beaten and paraded naked in the village by her family members in Pratapgarh district of Rajasthan. The video of the incident also went viral on social media which has sparked furore among people across all walks of life.

According to reports, the woman had gone with a man to a nearby village from where her family members brought her back and subjected her to inhuman treatment. The victim could be heard begging for help, but people chose to make videos of her instead of coming forward for help.

The Commission has observed that the incident raises serious issues regarding the violation of the victim's human rights. Accordingly, it has issued notices to the Chief Secretary and the Director-General of Police, Rajasthan, calling for a detailed report in the matter within four weeks, a communiqué from the NHRC said.

The Commission has asked the State government to include the action taken against the perpetrators and the status of the investigation being conducted after registration of FIR in the matter. The Commission has also sought the details of the health status of the victim woman and compensation, if any, provided to her by the administration.

On Sunday, the National Commission for Women (NCW) also took cognisance of the incident. The NCW said it took cognisance of the 'distressing incident' after coming across a post on X (formerly Twitter), talking about the woman in Pratapgarh district being "subjected to molestation and public humiliation as she was forcibly stripped, with the perpetrators recording this horrendous act".

In a post on X (formerly Twitter), the Commission said its chief Rekha Sharma has "instructed the state's DGP to promptly arrest the culprits and invoke necessary IPC provisions". "We demand a comprehensive report within 5 days."

Earlier, Rajasthan Chief Minister Ashok Gehlot met with the victim of the Pratapgarh incident, and announced financial assistance of ₹10 lakh and a government job for the woman.

The Chief Minister also said that a Special Investigation Team has been formed for the investigation and a total of 11 people have been arrested in this regard

NHRC Takes Suo Motu Cognizance Of Pregnant Woman's Alleged Assault & Naked Parade In Rajasthan Village

<https://www.freepressjournal.in/india/nhrc-takes-suo-motu-cognizance-of-pregnant-womans-alleged-assault-naked-parade-in-rajasthan-village>

A video of the incident had gone viral on social media.

The National Human Rights Commission (NHRC) of India has taken suo motu cognizance of a media report that a pregnant woman was allegedly beaten up and paraded naked in a village by her family members in Pratapgarh district of Rajasthan on August 31, 2023. Reportedly, a video of the incident also went viral on social media.

Commission asks for detailed report

The Commission has observed that the contents of the media report, if true, raise serious issues regarding the violation of the human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police of Rajasthan, calling for a detailed report on the matter within four weeks.

The report should also include information about the action taken against the perpetrators and the status of the investigation being conducted after the registration of an FIR in the matter. The Commission has also asked for the health status of the victim woman and any compensation provided to her by the administration.

According to the media report, published on September 2, 2023, the woman had gone with a man to a nearby village, from where her family members brought her back and subjected her to inhuman treatment. The victim woman reportedly kept begging for help, but people chose to make videos of her instead of coming forward to assist her.

प्रतापगढ़ कांड: NHRC ने राजस्थान सरकार और डीजीपी को भेजा नोटिस, चार हफ्ते में मांगा जवाब

<https://www.amarujala.com/india-news/nhrc-notice-to-rajasthan-govt-and-dgp-over-stripping-parading-of-woman-in-pratapgarh-2023-09-05>

एनएचआरसी की तरफ से जारी आधिकारिक बयान के अनुसार, आयोग ने पाया कि अगर मीडिया रिपोर्ट सही हैं, तो यह पीड़िता के मानवाधिकार के उल्लंघन का गंभीर मसला है।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने प्रतापगढ़ कांड को लेकर राजस्थान सरकार को नोटिस जारी करते हुए चार हफ्ते के भीतर जवाब मांगा है। एनएचआरसी ने इस मामले में स्वतः संज्ञान लिया है। आरोप है कि 31 अगस्त को राजस्थान के प्रतापगढ़ जिले में एक गर्भवती महिला को उसके पति व परिजनों ने निर्वस्त्र कर पिटाई की थी। इस घटना का वीडियो सोशल मीडिया पर वायरल हो गया था।

एनएचआरसी की तरफ से जारी आधिकारिक बयान के अनुसार, आयोग ने पाया कि अगर मीडिया रिपोर्ट सही हैं, तो यह पीड़िता के मानवाधिकार के उल्लंघन का गंभीर मसला है। एनएचआरसी ने राजस्थान सरकार के मुख्य सचिव व पुलिस महानिदेशक को नोटिस जारी कर चार हफ्ते के भीतर वारदात का विस्तृत ब्योरा मांगा है। इसके साथ सरकार से आरोपियों के खिलाफ की गई कार्रवाई की जानकारी भी मांगी गई है।

बीते दिनों प्रतापगढ़ जिले के धरियावद थाना क्षेत्र के एक गांव में महिला को उसके पति और ससुराल वालों द्वारा निर्वस्त्र कर घुमाने का एक वीडियो वायरल हुआ था। वायरल वीडियो के आधार पर पुलिस ने स्वतः संज्ञान लेते हुए केस दर्ज किया और 30 टीमों गठित कर मात्र 12 घंटे में मुख्य आरोपी सहित 11 आरोपियों को पकड़ लिया गया। एडीजी क्राइम दिनेश एमएन ने सोमवार को धरियावद थाने में स्थानीय पुलिस अधिकारियों को मामले की जांच के संबंध में आवश्यक दिशा-निर्देश भी दिए।

पांच सदस्यीय एसआईटी कर रही है मामले की जांच राज्य सरकार ने महिला को निर्वस्त्र कर घुमाने के मामले की जांच के लिए पांच सदस्यीय एसआईटी गठित की है। डीजीपी उमेश मिश्रा ने बताया कि आईजी बांसवाड़ा रेंज और एसपी प्रतापगढ़ के सुपरविजन में गठित एसआईटी घटना की समस्त पहलुओं की जांच कर रिपोर्ट राज्य सरकार और पुलिस मुख्यालय को सौंपेगी तथा तकनीकी व वैज्ञानिक रूप से साक्ष्य संकलन कर प्रकरण का समयबद्ध निस्तारण करेगी।